

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

WP No. 1983 of 2026

(MAHESH GARG Vs THE STATE OF MADHYA PRADESH THRU DEPARTMENT OF PUBLIC HEALTH AND  
OTHERS)

Dated : 13-02-2026

*Shri Prateek Maheshwari, Advocate for the petitioner.*

*Shri Pradyumna Kibe, Government Advocate for the respondent  
No.1/State.*

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The present public interest litigation is filed challenging the action of the authorities of the Government M. Y. Hospital, Indore closing three gates out of four entries.

Counsel for the petitioner submitted that closure of the said entries is causing great inconvenience to the patients and their family members, who are visiting the hospital.

Counsel for the State is directed to seek instructions in the matter.

List the matter on 23.02.2026.

(VIJAY KUMAR SHUKLA)  
JUDGE

(ALOK AWASTHI)  
JUDGE